

**Daily Order**

<b>Judge Name</b>	<b>Case No/Year</b>	<b>Date of Order</b>	<b>Daily Order</b>
<b>CHIEF JUSTICE AND ASHOK S.KINAGI</b>	<b>WP 7090/2020</b>	<b>20/08/2020</b>	<p><b>The learned counsel appearing for the petitioner to supply the second set of the petition within a period of one week from today.</b></p> <p><b>The present petition is filed on 15th May 2020.</b></p> <p><b>The learned counsel appearing for the petitioner will file an affidavit stating whether even as of today, the migrants from Kalaburagi such as labourers, students and other persons belonging to the weaker sections of the society have been stranded in the neighbouring State and that they are not able to enter the State of Karnataka due to lack of transport facilities.</b></p> <p><b>Such an affidavit shall be filed within a period of two weeks from today.</b></p> <p><b>Let the petition be listed on 7th September 2020.</b></p>